

displaced persons' colonies, however, the responsibility for providing services like drainage, sewage, filtered water was initially undertaken by the Government except in areas where the main trunks did not exist in the vicinity. In addition, sites for schools and hospitals were also provided by the Government in most of the colonies.

Municipal services in all the 27 colonies, except in portions of New Rajinder Nagar, Gandhi Nagar and undeveloped portion of Kalkaji, have already been transferred to the local bodies concerned. The work of laying municipal services in portions of New Rajinder Nagar, Gandhi Nagar and undeveloped portion of Kalkaji is in progress and the services in these areas will be handed over to the local bodies as soon as they are completed.

DEVELOPMENT OF EASTERN U.P.

•193. SHRI CHANDRA SHEKHAR: Will the Minister of PLANNING be pleased to state:

(a) whether Government have taken note of the assurance given recently by the Prime Minister to develop the eastern parts of Uttar Pradesh;

(b) if so whether Government have drafted any plans for the development of that area; and

(c) if so, what are the details of such plans?

THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) Out of State's Third Plan outlay of Rs. 497 crores, Rs. 360 crores have been allocated to different regions in Uttar Pradesh, the balance amount being the outlay on projects benefiting the whole state. Out of Rs. 360 crores, about Rs. 110 crores have been earmarked for schemes and projects benefiting the Eastern districts. No decision has yet been taken on a proposal to undertake a study of social and economic conditions of three districts in Eastern U.P. jointly by the Planning Commis-

sion and the Uttar Pradesh Government.

(b) and (c) Do not arise.

PARADIP IRON ORE EXPORT SCHEME

*194. SHRI BAIRAGI DWIBEDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government of India have taken a decision on the Paradip Iron Ore Export Scheme of the Orissa State Government;

(b) if so, what is that decision; and

(c) whether a copy of the Scheme together with a statement of the decision be placed on the Table of the House?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) The whole scheme is being worked out.

REHABILITATION OF EAST PAKISTAN DISPLACED PERSONS

•195. SHRI P. C. MITRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Minister of Relief and Rehabilitation, Bihar State, made a representation to him this year for making a lump sum grant to the Bihar Government for giving grants to such of the East Pakistan displaced persons of Bihar who have not yet been rehabilitated and who are suffering from extreme hardship; and

(b) if the answer to part (a) above be in the affirmative, what reply has been sent to the representation?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes. He asked for a discretionary grant to enable him to give relief in cases of extreme hardship.